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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00934/2018**

**Tuesday, this the 20<sup>th</sup> day of August, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

M.K.Kalyanikutty,  
Aged 55 years,  
W/o.Soman.K.K.,  
Postal Assistant (compulsorily retired),  
Ernakulam North P.O.  
Residing at Manamal House,  
Eroor P.O – 682 306. ....Applicant

**(By Advocate      Mr. Shafik. M. Abdul Khadir)**

**v e r s u s**

1. Union of India  
represented by the Chief Post Master General,  
Kerala Circle, Trivandrum – 695 033.
2. The Director of Postal Services (Head Quarters),  
O/o.the Chief Post Master General,  
Trivandrum – 695 033.
3. The Senior Superintendent of Post Offices,  
Ernakulam Division, Ernakulam – 682 011. ....Respondents

**(By Advocate      Mr. N. Anilkumar, SCGSC)**

This application having been heard on 20<sup>th</sup> August 2019, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Heard the learned counsel appearing for the parties.

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2. Learned counsel for the respondents had produced a copy of the order dated 7.8.2019 issued by the office of the Senior Superintendent of Post Offices. This order has been issued referring to the direction issued by the Chief Postmaster General, Kerala Circle, Trivandrum while considering the revision petition of the applicant against the order of the appellate authority.

3. In view of the issuance of the above order dated 7.8.2019, the OA is closed with liberty to the applicant to approach this Tribunal again, if any grievance subsists. No order as to costs.

(Dated this the 20<sup>th</sup> day of August 2019)

**ASHISH KALIA**  
**JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN**  
**ADMINISTRATIVE MEMBER**

“SA”

**List of Annexures in O.A.No.180/00934/2018**

- 1. Annexure A-1** – A copy of the Memo No.F6-1/2010/1 dated 3.11.2016 issued by the 3<sup>rd</sup> respondent.
- 2. Annexure A-2** – A copy of the Memo No.ST/7-3/2017 dated 15.12.2017 issued by the 2<sup>nd</sup> respondent.
- 3. Annexure A-3** – A copy of the Charge Memo No.F6-1/2010/1 dated 19.5.2014 issued by the 3<sup>rd</sup> respondent.
- 4. Annexure A-4** – A copy of the Memo No.F6-1/2010/2 dated 27.5.2014 issued by the 3<sup>rd</sup> respondent.
- 5. Annexure A-5** – A copy of the Letter F6-01/10-11 dated 9.6.2015 issued by the 3<sup>rd</sup> respondent.
- 6. Annexure A-6** – A copy of the written statement of defence dated 3.5.2016 submitted by the applicant.
- 7. Annexure A-7** – A copy of the written brief dated 6.4.2016 of the presenting officer.
- 8. Annexure A-8** – A copy of the Inquiry Report dated 27.6.2016 of the Inquiry Authority.
- 9. Annexure A-9** – A copy of the objection dated 15.7.2016 submitted by the applicant.
- 10. Annexure A-10** – A copy of the appeal dated 8.12.2016 submitted before the 2<sup>nd</sup> respondent.
- 11. Annexure A-11** – A copy of the order of this Hon'ble Tribunal dated 10.5.2017 in O.A.No.180/00539/2017.
- 12. Annexure A-12** – A copy of the deposition of SW7, Sukumary Joseph, ASP & Translation.
- 13. Annexure R-1** – A copy of the Investigation Report submitted by Smt.Sukumary Joseph, SW7.
- 14. Annexure R-2** – A copy of the judgment dated 11.9.2015 of this Hon'ble Tribunal in O.A.No.1214/2012.
- 15. Annexure R-3** – A copy of the order in O.A.No.789/2003 dated 13.3.2006.

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